

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 220 OF 2019**

**Dated: 17th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Talwandi Sabo Power Limited**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur  
Akshat Jain  
Pratyush Singh

Counsel for the Respondent(s) : Avinash Menon for R-1  
Anand K. Ganesan  
Swapna Seshadri for R-2

**ORDER**

List the matter on **03.12.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK